Declaration of Assets and Liabilities

Year. 2025

BINOD KUMAR PAUL son/daughter/wife of SITARAM PAUL

service and presently working as SE_CURITY_GUARD, BIHAR VIDHAN SAB give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

क्षेत्रमाय प्र

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2770
28|2|25

Sr. No.	Description	Self	NITU KU Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	80000/-	S.B.1 AICHO-	NAVYA	SHAURYA PRATAPSINI	ZH_
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.E A/CN 0- 108394-	320366-	Nil	Nil	
(iii)	Bonds, Debentures and Shares in companies	LÜI	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		L.I.C Bl. NO- 59582360 782183	L I C Rl. Ho 518891859 8549 fs		Acceptable Control of the Control of
(v)	Motor Vehicles (details of make, etc.)	8555 P3 BRICE 2579	Mil	Mil	Hù	
(vi)	Jewellery (give details of weight and value)	8 gram	50gram 280000/2 500 gransi	Hill	Kil	
(vii)	Other assets, such as values of claims / interests	NAI	NLL	NUI	Nil	and the state of t

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Binod Kumar Paul

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	y Self,	Spouse Whame(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	12	NITU		SHAURYA PRATAP SIN UH	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	258 CMIZE 1025 1531	18 CM	9 9=10		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	23800	्ट्यामा सन् ट्रिक्टिन - 36 १.755 हिन	्र वर्मा ल		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					-
(v)	Others (such as interest in property)		-			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

	(d) dues to departments dealing with telephones	No	No	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No		
	(f) Other dues, If any	ИО	No	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- BHOPP8216B		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_	-	
	(III) Sales Tax (Only in case of proprietary business)	-	_	
	(iv) Property Tax			

C. Personal Detail

GPF/CPF/PRAN No. :- PTS BLA - 1076

Gender :- M (M/F)

Date of Birth :- 1 2 0 4 1 9 7 5 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SAISHA SEC RETARIAT (Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- KAIMUR BHABUA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Binod Kumas Paul
Name of Employee: BINOD KUMAR PAUL

Designation: SECURITY GUARD

Department: MARSHAL BRANCH

BIHAR VIDHAN SABUA, PA

Note:

Place: Patna

Date: 28 | 02 | 2025

Please sign each page of the declaration. Asset declaration form TNA must be in A4 size white paper with computer typed (single side) in prescribed format.

Binod Kumar Paul